

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
IB-758/ND/2021
IA/496/2024

IN THE MATTER OF:

M/s. Shambhu Agencies Pvt. Ltd. and Ors

...PETITIONER

Vs

M/s. World Connect Impex Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

**Order delivered on 10.04.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Applicant

:Adv Vipul Jai, Adv Rishabh Dua,
Adv K.L. Chowdhury in IA 496/2024

For the Respondent/Corporate Debtor :

ORDER

IA/496/2024

Ld. Counsel for the Applicant is present and submitted that in terms of order dated 06.02.2024 they have served the Respondents and have filed proof of service which is now available on e-portal. As per the proof of service they have served the Respondents through courier service and not through speed post. However, none appears on behalf of the Respondent at the time of hearing of the matter. In the interest of justice, one more opportunity is given to the Respondent to file their reply and appearance. List the matter on **15.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)